

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) (Insolvency) No. 566 of 2020**

**IN THE MATTER OF:**

**Shruti Impex**

**...Appellant**

**Versus**

**N. R. Commercials Pvt. Ltd.**

**...Respondent**

**Present:**

**For Appellant: Mr. Akshat Singh, Advocate.**

**For Respondent: Mr. Kamal Agarwal, Advocate.**

**O R D E R**  
**(Through Virtual Mode)**

**14.09.2020:** Written submissions have been filed by learned counsels for the parties. Let the appeal be processed for hearing. List the appeal 'for hearing' on **14<sup>th</sup> October, 2020.**

**[Justice Bansi Lal Bhat]**  
**Acting Chairperson**

**[Justice Jarat Kumar Jain]**  
**Member (Judicial)**

**[Dr. Ashok Kumar Mishra]**  
**Member (Technical)**

*am/gc*